

(ii) The bulk consumers have been approached with the request to increase their coal handling capacity and to accept BOX wagon rakes of coal.

(iii) Free time has been curtailed for removal of consignments and wharfage has been increased at certain stations.

Subsidy for Air Services Through Rajasthan

***197. Shri Rameshwar Tantia:** Will the Minister of Transport and Communications be pleased to state:

(a) whether the Indian Airlines Corporation has claimed some subsidy from the Government of Rajasthan in regard to certain flights being made by it via Jaipur;

(b) whether the Government of Rajasthan has declined to pay the subsidy; and

(c) if so, the reasons therefor?

The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Shortage of X-Ray Films in the Country

***198. Shri Hem Barua:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that there is a shortage of X-Ray films in the country;

(b) whether it is also a fact that Government have reduced the import of X-ray films;

(c) whether it is also a fact that due to this non-availability of X-Ray films a large number of clinical diagnosis has been held up; and

(d) if so, what steps have been taken by Government to meet the situation?

The Minister of Health (Dr. Sushila Nayar): (a) to (d). During the first

quarter of the present financial year there was a shortage of X-Ray films in the country due to a cut imposed on import licences on account of shortage of foreign exchange. However, the cut imposed on import of X-Ray films has since been restored and the position of supply of X-ray films in the country is now normal. During the intervening period there was some hold up of X-Ray investigations in routine cases but not in those which required immediate diagnosis.

Permanent Indus Commission

***199.** { **Shri Mohan Swarup:**
Shri D. C. Sharma:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 56 on the 21st April, 1962 and state:

(a) whether the Permanent Indus Commission subsequently met; and

(b) if so, the decisions taken at the meeting?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

Subsequent to the Meeting of the Permanent Indus Commission referred to in reply to Starred Question No. 56 on 21-4-1962, another Meeting of the Commission was held at Rawalpindi (Pakistan) from 4th to 8th May, 1962. At this Meeting, the Commission took up the following items out of those considered by it at its earlier Meeting:

- (i) the 2nd Annual Report of the Permanent Indus Commission for the year ended on 31st March, 1962; and
- (ii) General tour of inspection to be undertaken by the Permanent Indus Commission under Article VIII(4)(c) of the Indus Waters Treaty 1960.

While the Commission finalised its Annual Report for the year ended on 31st March, 1962 and submitted it to